

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/3786 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Soneka Bora,
Special Judge, CBI, Assam,
Additional Court No. 1, Chandmari, Guwahati.

Dated Guwahati the 19th July, 2019.

Sub: Commuted leave.
Ref:- Your letter No. SPL/CBI-I/Esstt/IV/21-2012/673/E dtd. 05.07.2019.

Madam,

With reference to the above, I am directed to inform you that, you have been granted 5 (five) days commuted leave w.e.f. 08.07.2019 till 12.07.2019 (prefixing 07.07.2019 and suffixing 13.07.2019 and 14.07.2019), along with station leave permission from the evening of 07.07.2019 till the morning of 15.07.2019, subject to leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been allowed to hand over charge to Shri Imtiaz Ali, Special Judge, Additional Court No. 2, Chandmari, Guwahati retrospectively.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-24/1989/3787 - /A, dated. 19.07.19

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
A copy of duly filled in leave application in prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. The Systems Analyst, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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